

(i) *Development of Aquaculture:*

Under this Centrally Sponsored Scheme, thirteen Fish Farmers' Development Agencies (FFDAs) have been sanctioned in the districts of Ajmer, Alwar, Bhilwara, Bharatpur, Dungerpur, Jaipur Tonk, Udaipur, Chittorgarh, Banswara, Kota, Jhalwar and Swai Madhopur. These FFDAs have so far developed 2217 ha. of tanks and ponds for fish culture and trained 3231 fish farmers.

(ii) *National Fish Seed Programme:*

Under this Centrally Sponsored Scheme, two fish seed farm-cum-hatcheries have been sanctioned, one each a Banswar in Udaipur district and Kota district to produce 10 million fish seed each. The construction of these two hatcheries has been reported to be nearing completion.

[English]

### **Growth of Royyalu in Salt Water Basing of Nelore District in Andhra Pradesh**

4937-A. SHRI RAJAMOHAN REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any proposal is under consideration of Government to improve the growth of Royyalu in salt water basins in Nellore district of Andhra Pradesh;

(b) whether any expert team from Taiwan and Thailand visited many parts of Andhra Pradesh in this regard;

(c) whether this expert team has submitted any report to Government, if so, the details thereof; and

(d) the quantity of Royyalu exported from India to other countries in 1988-89 and 1989-90?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) For development of prawn farming (Royyalu) in the Nellore district of Andhra Pradesh, the Government have taken up in the following steps:

(i) One Brackishwater Fish Farmers' Development Agency (BFDA) was sanctioned during 1989-90 (January, 1990). This BFDA which will be operational from 1990-91 onwards is targeted to bring under prawn farming about 50 ha. brackishwater area per annum in the district.

(ii) The Marine Products Export Development Authority (MPEDA) is implementing a prawn culture project in collaboration with the Department of Biotechnology, in 8.8 ha. farm area in Nellore district for demonstrating the techno-economic viability of semi-intensive prawn farming.

(b) The Government have not invited any expert either from Taiwan or Thailand to visit Andhra Pradesh in this regard.

(c) Does not arise.

(d) The quantity of frozen shrimp (Royyalu) exported from India to other countries in 1988-89 and 1989-90, was 56,835 tonnes and 58,010 tonnes, respectively.

### **Regularisation of Daily Wage Labourers of A & N Administration**

4937-B. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of daily wage labourers working with the various depart-

ments of Andaman and Nicobar Administration completing 240 days service in a calendar year;

(b) whether labourers of such category were retrenched in the past or the A & N islands Administration is contemplating their retrenchment;

(c) whether Union Government have issued any directions for bringing all such labourers into regular employment; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). The information is being collected and will be laid on the Table of the House.

(c) and (d). No directions have been issued by the Union Government for bringing of such labourers into regular employment. However, Department of Personnel and Training have issued guidelines on 7-6-88 regarding recruitment of casual workers. As per these guidelines, all Administrative Ministries/Departments are required to undertake a review of appointment of casual workers in the offices under their control so that the following targets are achieved;

(a) All eligible casual workers are adjusted against regular posts to the extent such regular posts are justified.

(b) The rest of the casual workers not covered by (a) above and whose retention is considered absolutely necessary and is in accordance with the guidelines, are paid emoluments strictly in accordance with the guidelines.

(c) The remaining casual workers not covered by (a) and (b) above are discharged from service.

12.00 hrs.

[*English*]

(*Interruptions*)

MR. SPEAKER: Hon. Members, please take your seats.

(*Interruptions*)

MR. SPEAKER: Will you please take your seats?

(*Interruptions*)

MR. SPEAKER: Mr. Kuppuswamy, please take your seat. What is this? I have not permitted you. Will you please take your seats?

12.04 hrs.

#### RESIGNATION BY MEMBER

[*English*]

MR. SPEAKER: I have to inform the House that I received a letter dated the 30th August, 1990 from Shri Vishvendra Singh, an elected Member from Bharatpur constituency of Rajasthan, resigning his seat in Lok Sabha. I have accepted his resignation with effect from the 30th August, 1990.

12.05 hrs.

#### RE. BILL FOR GRANTING STATEHOOD TO DELHI

(*Interruptions*)

MR. SPEAKER: I am to take up Delhi Statehood Bill.

(*Interruptions*)